NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013 CA No. 266/2013

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s. M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

Suggata Choudhay 1/5 Dhrud 60 Adv for Respondents 2+05

DESIGNATION

ADMIRAT MALMOTRA

16 DUTTMENON DUNMORR SETT

(Advocates for the Petitioner)

first 2/02/2017

<u>ORDER</u>

T.C.P. NO. 93/397, 398/CLB/MB/2013

- Ld. Representatives of both the sides are present. 1.
- 2. The Bench is occupied with some other work. Hence, the hearing is adjourned to 6th March, 2017. Duly communicated to both the sides.

Dated: 8th February, 2017

Sd/-

M.K. Shrawat Member (Judicial)